

7

CORAM:

Present:

SHRI V. NALLASENAPATHY
MEMBER (T)

NAME OF THE PARTIES: Ptraans Logistics (India) Pvt. Ltd
V/s.
Titan Seea & Air Services Pvt. Ltd.

S. No.	NAME	DESIGNATION	SIGNATURE
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7 Adhasthura
Shukla

For Strauss
Logistics.

~~Footnote~~

CP No.1341/I&BC/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)